

(19)



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/72/IB/2017  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE APPLICANT : ICICI BANK LTD & 1  
NAME OF THE RESPONDENT : CETHAR LTD  
UNDER SECTION : 60 (5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. SURESA	Counsel by Applicant	
2.	C. S. LOUNATHAN,	Mr. R. Subramanian, (Counsel for Res)	

**ORDER**

Counsel for both the parties present. Counsel for the Respondent prayed for time. At request, time is enlarged. Put up on **12.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)